

29

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.06.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For admission	Sec 9 of I&B Code 2016	Vishwas Concrete Pvt Ltd	A Murali Advocate	Pranee Infrastructu res Pvt Ltd	Shri Sampanth Kumar T k Advocate

ADVOCATE FOR PETITIONER/s:

For Penikal k Arjun

Atul Madhavan

Adv. for Petitioner

9677235700

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Atul Madhavan, learned Counsel for Petitioner.
Post the case on **01.07.2019.**

MEMBER(T)
MEMBER(J)

Raushan

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